

12.23 hrs.

## PAPERS LAID ON THE TABLE

**Annual Reports and Reviews on the working of Kerala Agro Industries Corporation Ltd., Trivandrum for 1987-88, Haryana Agro-Industries Corporation Ltd., Chandigarh, for 1988-89 etc.**

[Translation]

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVILAL): I beg to lay on the Table:—

(1) A copy of each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Kerala Agro Industries Corporation Limited, Trivandrum, for the year 1987-88.

(ii) Annual Report of the Kerala Agro Industries Corporation Limited, Trivandrum, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See LT No. 421/90]

(b) (i) Review by the Government on the working of the Haryana Agro-Industries Corporation Limited, Chandigarh, for the year 1988-89.

(ii) Annual Report of the Haryana Agro-Industries Corporation Limited, Chandigarh, for the year 1988-89 along with Audited Accounts and com-

ments of the Comptroller and Auditor General thereon. [Placed in Library. See LT No. 422/90]

(c) (i) Review by the Government on the working of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1988-89.

(ii) Annual Report of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Three Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See LT No. 423/90]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1988-89.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1988-89 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council for Cooperative Training, New Delhi, for the year 1988-89.

(4) A statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned at (3) above. [Placed in Library. See LT No. 424/907]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies, New Delhi, for the year 1988-89.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies, New Delhi, for the year 1988-89 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Urban Cooperative Bank and Credit Societies, New Delhi, for the year 1988-89.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See LT No. 425/90]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1988-89 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1988-89.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers men-

tioned at (7) above. [Placed in Library. See LT No. 426/90]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Agriculture and Rural Development Bank's Federation Limited, Bombay, for the year 1988-89.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Co-operative Agriculture and Rural Development Bank's Federation Limited, Bombay, for the year 1988-89 together with Audit Report thereon.
- (iii) A copy of the review (Hindi and English versions) by the Government on the working of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1988-89.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. See LT No. 427/90]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1988-89 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1988-89.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in

Library. See LT No. 428/90]

[English]

**Border Security Force/Medical Officers Recruitment (Amendment) Rule, 1989; Notification under Border Security Force Act, 1968 etc.**

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): I beg to lay on the Table—

- (1) A copy of the Border Security Force (Medical Officers) Recruitment (Amendment) Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 13 in Gazette of India dated the 13th January, 1990 under sub-section (3) of section 141 of the Border Security Force Act, 1968.
- (2) A copy of Notification No. S O 143 (E) (Hindi and English versions) published in Gazette of India dated the 15th February, 1990 empowering the personnel of the border Security Force to exercise and discharge the powers and duties under the provisions of the Jammu and Kashmir Code of Criminal Procedure, 1989 in the whole of Jammu and Kashmir under sub-section (3) of section 139 of the Border Security Force Act, 1968. [Placed in Library. See LT No. 429/903]
- (3) A copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration for the year 1986-87. [Placed in Library. See LT No. 430/90]
- (4) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Rehabilitation Plantations Limited, Punalur, for the year 1988-89

within the stipulated period of nine months after the close of the accounting year. [Placed in Library. See LT No. 431/903]

**STATEMENT CORRECTING ANSWER TO STARRED QUESTION NO. 42 OF 15.3.90 RE: PAKISTANI MOB CROSSING OVER TO INDIAN TERRITORY**

[English]

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): I beg to make a statement correcting the reply given on the 15th March, 1990 to a supplementary by Shri Madan Lal Khurana on Starred Question No. 42 regarding Pakistani mob crossing over to Indian territory.

**STATEMENT**

During the supplementaries asked in the Lok Sabha in answer given to Starred Question No. 42 15.3.1990, regarding Pakistani Mob Crossing Over to Indian Territory. Shri Madan Lal Khurana, Member of this House, had in a supplementary question referred to the presence of UN Observers in J & K. I had in answer inadvertently said that they came to J & K "following the 1965 conflict". The UN Observers have, in fact, been stationed there since 1949.

12.25 hrs.

[English]

**SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1989-90**

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): I beg to present the Supplementary Demands for Grants in respect of Budget (General) for 1989-90.